

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:509
ANSWERED ON:11.11.2010
LICENSED PORTERS
Kurup Shri N.Peethambara

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Licensed Porters in the Railway stations are on regular pay scales of railways ;
- (b) if so, the details thereof ;
- (c) whether the Licensed Porters are charging exorbitant rates for handling the luggage of the passengers and refusing to render the services ;
- (d) if so, the steps taken by the Railways to curb such act of harassment to the rail passengers ;
- (e) whether there is any specific guidelines regarding rates to be charged for handling the luggage by porters ; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

- (a): No, Madam.
- (b): Does not arise.
- (c): Some complaints do come to notice of the Railways.
- (d): To overcome the problem of harassment/exploitation by licensed porters, regular checks are conducted at stations. The badges of the licensed porters involved in such activities are impounded/suspended. Zonal railways have also been directed to counsel the licensed porters to behave properly and courteously with the passengers.
- (e) & (f): Zonal Railways have been authorized to fix the portage charges and revise the same in every alternative year. These rates are displayed at prominent places at railway stations.